

of Noodles and allied products of other brands as well. As per the information made available by the various States/UTs, samples of noodles, pasta and macaroni have been lifted by the State Food Department officials and sent for analysis.

Amending Food Safety and Standards Act, 2006

2490. SHRI AVINASH PANDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state whether Government has proposed or is planning to introduce any amendments to the Food Safety and Standards Act, 2006 or the Rules framed thereunder, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): A Committee was constituted by the Government of India to undertake a comprehensive review of the Food Safety and Standards Act, 2006. The Committee finalised its report on 20.07.2015 and has suggested some changes in the Food Safety and Standards Act, 2006, rules and regulations thereunder.

Educating people on precautionary practices against vector borne diseases

2491. SHRIMATI KANIMOZHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of dengue, chikungunya and swine flu deaths reported in the State of Tamil Nadu for the last three years;

(b) the steps taken by Government to address the incidence of vector borne diseases across the country; and

(c) whether Government is planning to educate people on best precautionary practices against these diseases, if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) The total number of deaths reported by the State of Tamil Nadu during last three years and current year is as under:

Year	Number of Deaths		
	Dengue	Chikungunya	Swine Flu
2012	66	0	40
2013	0	0	6
2014	3	0	8
2015	5	0	20

(As on 31.7.2015)